

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-203

CA-434/2019

in

(IB)- 195(ND)/2017

IN THE MATTER OF:

IndusInd Bank Ltd

Vs.

Gallium Industries Ltd

....FINANCIAL CREDITOR

....CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 06.07.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC :

For the Respondent/CD :

For the Intervener

:Mr. Nalin Kaushik, Mr. Pardeep Dhaiya, Advocates for
Liquidator. Mr. Vijender Sharma, Liquidator in person

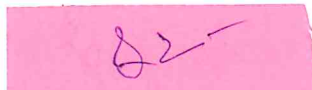
ORDER

Item No. 203

CA No. 434/19

Counsel for the Liquidator is present. Counsel for one of the Suspended Board of Directors, who is the Respondent-4 in the application is present. The counsel for the Respondent submitted that the Application under consideration is not maintainable and he has referred to the Judgment which has been passed by the Hon'ble NCLAT (and NCLT Court No.V.) The Counsel for the Respondent is directed to provide a copy of this judgment to the Counsel for the Liquidator. Both the Counsels will file their submissions on the next date of hearing.

List on 15.07.2020 for further hearing.


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-203

CA-4/2019

in

(IB)- 195(ND)/2017

IN THE MATTER OF:

M/s.IndusInd Bank Ltd

Vs.

Gallium Industries Ltd

...FINANCIAL CREDITOR

...CORPORATE DEBTOR

SECTION

U/s 7 IBC code 2016

Order delivered on 06.07.2020

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SMT SUMITA PURKAYASTHA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC

:Mr. Monihiro Kusakabe, Mr. Chitranshul A. Sinha, Ms. Sonali Khanna, Mr. Anshumen Mohit, Advocates

For the Respondent/CD

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For the Intervener

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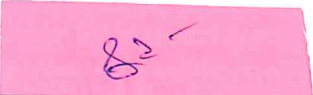
ORDER

Item No. 203

CA No. 4/19

Counsel for the Applicant is present. Counsel for the Liquidator is present. Counsel for the Applicant is directed to submit all the details with regard to the transactions in question to the Liquidator and in case the Liquidator has not received the detailed information, the Liquidator may ask the applicant for seeking further details. On submission, the Liquidator will file the report with regard to the transaction.

List on 27.07.2020


(SUMITA PURKAYASTHA)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)